

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 2264
TO BE ANSWERED ON 09.12.2024**

PROGRAMMES FOR GIG AND PLATFORM WORKERS

†2264. SHRI CHINTAMANI MAHARAJ:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of programmes being run by the Government for gig and platform workers; and**
(b) the details of the number of beneficiaries under the said programmes?

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (b): Gig workers and platform workers have been defined for the first time in the Code on Social Security, 2020, which has been enacted by the Parliament.

The Code provides for framing of suitable social security measures for gig workers and platform workers on matters relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc. The Code also provides for setting up a Social Security Fund to finance the welfare scheme.

An advisory has been issued by the Ministry of Labour and Employment to the platform aggregators to register themselves and platform workers engaged with them on the e-Shram portal. This will facilitate the platform workers to get easy access to the social security benefits.
